1820 Written Answers CHAITRA 9, 1889 (SAKA) Written Answers 1830

(e) For meeting the shortage of doctors the Government of India have sanctioned a Central Family Planning Corps consisting of 200 General Duty Medical Officers and 15 Specialists out of which doctors are provided to States requiring their services. The recruitment of doctors in this Corps is proceeding though some what slowing at present. They are also giving stipends to medical students (both male and female) so that their services could be available for the family planning programme after they qualify for registration.

The minor complications are generally transient in most of the cases and are cured with ordinary medicines like vitamin tablets, iron tablets, asprine etc. Where the difficulties do not respond to treatment, the loop is removed.

To overcome the adverse propaganda suitable educational campaigns are undertaken and positive publicity given to the programme. These programmes are now being strengthened.

Herb Plantation Centre

238. Shri Onkar Lal Berwa: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that there is a Central Government scheme for the setting up of a centre in Thana (Maharashtra) for growing valuable medicinal herbs in about 300 acres of land; and

(b) if so, the details thereof together with the names of herbs to be grown there?

The Minister of Health and Family Flanning (Dr. S. Chandrasekhar): (a) and (b). A Committee appointed by the Government of India, Ministry of Health to prepare a scheme for the establishment of a Drugs Standardization and Drugs Testing Laboratory for the Ayurvedic (Including Siddha and Unani) Medicinal Preparations had observed that an Ayurvedic Drugs Farm could be suitably established on 500 acres of land in Thana. The proposal is still under consideration.

Gauhati Refinery

239. Shri D. C. Sharma: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is proposed to produce aviation fuel at the Gauhati Refinery to meet the requirements of the defence services:

(b) if so, the details of the proposal; and

(c) when the production is likely to start?

The Minister of State in the Ministry of Petroleum, Chemicals and of Planning and Social Welfare (Shri Raghuramalah): (a) and (b). Yes. The existing stabiliser column in the Coking Unit with minor modifications will be used to produce JP-4.

(c) In April/May, 1967.

Petro-Chemical Complex in Gujarat

240. Shri D. C. Sharma: Shri Indulal Yajnik:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the proposal to set up a Petro-Chemical complex in Gujarat has been finalised; and

(b) if not, the reasons for the delay?

The Minister of State in the Ministry of Petroleum, Chemiculs and of Planning and Social Welfare (Shri Raghuramalah): (a) Yes. It has been decided to set up the aromatics complex comprising the extraction of ortho-and para-xylenes and the manufacture of DMT in the public sector. It has also been decided in principle to set up the naphtha cracker in the public sector and to licence suitable private parties for the inter-